

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No. 1304/(MAH)/2017  
CA No.

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)  
SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 02.11.2017

NAME OF THE PARTIES: JayaKrushana Parida

V/s.  
Gammon India Limited

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
	Vai Shakti Talati 1/b hex Ambali	Advocate for petitioner	<i>Talati</i>
	Adv. Shyam Kapadia Rajlaxmi Kale	Advocates for Respondents	<i>Kale</i>

ORDER

CP No. 1304/I&BP/NCLT/MB/MAH/2017

The Counsel for the Petitioner as well as Corporate Debtor are present.

At request of both the parties, list this matter on 13.11.2017 for reporting  
settlement.

Sd/-

V. NALLASENAPATHY  
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR  
Member (Judicial)